

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:224

ANSWERED ON:09.12.2014

REVIEW OF CENTRALLY SPONSORED SCHEMES FOR SPORTS

Lakhanpal Shri Raghav;Reddy Shri J.C. Divakar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of various Centrally Sponsored Schemes implemented by the Government for promotion/development of sports in the country including sports education and training institutes for the purpose;
- (b) whether the Government has recently reviewed the functioning/implementation of these schemes;
- (c) if so, the outcome thereof and deficiencies identified in the working of the above schemes; and
- (d) the corrective steps taken/proposed to be taken by the Government for effective implementation of these schemes?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 224 FOR 09/12/2014 ASKED BY SHRI RAGHAV LAKHANPAL AND SHRI J.C. DIVAKAR REDDY, MPs REGARDING REVIEW OF CENTRALLY SPONSORED SCHEMES FOR SPORTS

(a) The Central Government is implementing only one Centrally Sponsored Scheme, namely, the Rajiv Gandhi Khel Abhiyan (RGKA). Under the revised RGKA scheme, construction of a sports complex in each block of the country both for outdoor and indoor sports disciplines on land measuring about six - seven acres at a total cost of Rs. 1.60 crore (Rs. 80 lakh each for outdoor playfield and indoor sports hall) will be undertaken. Under the RGKA, there is also provision for conducting of annual sports competitions viz., Rural Sports Competitions, Women Sports Competitions, North East Games and Competitions in Left Wing Extremism Affected Areas. Further details about the RGKA Scheme is enclosed at Annexure - I.

(b) & (c) The Central Government was implementing the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) from 2008-09 to 2013-14 for creation and maintenance of basic sports infrastructure in village and block panchayat levels and encouraging sports and games in rural areas through conduct of annual sports competitions.

PYKKA Scheme, as approved by the Cabinet, provided for impact studies and concurrent evaluation through an Independent Evaluation Agency. The Estimates Committee (Fifteenth Lok Sabha), in its Seventh Report (Para 5.4), recommended that "the amount of Grants being provided to the village Panchayats for maintenance of infrastructure created under the PYKKA Scheme needs to be realistic". The Committee, therefore, desired "that the Ministry should conduct a study of the cost factor involved in providing even the most basic sports facility in a village and accordingly modify the scheme with revised amount".

Based on the above recommendation of the Estimates Committee and the inputs received from different states / UTs in the workshop held in April 2012, an independent agency was engaged for external evaluation. The independent evaluation agency pointed out the poor / inadequate infusion of funds for creation of playfields at Gram / Block panchayat levels; the inadequate training and deployment of Kridashrees and inadequate supply of sports equipment at Gram / Block panchayat levels. Accordingly, the PYKKA scheme was reviewed during 2013-14 and revised and renamed as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014.

(d) Details of corrective measures taken for effective implementation of the RGKA is placed at Annexure - II. Details of enhancement of grants for conduct of annual competitions under RGKA are placed at Annexure - III (a) and (b).

Amount in Rs.)

| | State /UT Level (Amount in Rs.) | National Level (Amount in Rs.) |
|-----------------|---------------------------------|--------------------------------|
| 1. 1st Position | 250 350 | 500 2500 |
| 2. 2nd Position | 150 250 | 300 1500 |
| 3. 3rd Position | 100 150 | 200 1000 |
| Total | 500 750 | 1000 5000 |

